

**PROJECT DIVISION-I**

Balance Ready to  
Room Multistoried  
Kavi Bharathiyar  
Corridor (Stilt + 18  
Servants at

of the said flats  
n. Further more

du Housing Board,  
2628 5560.

Project Division-I.

**R DIVISION**

m the General Public  
and Tambaram Flats  
Condition"

**Cost of Flat**

Rs.33,53,000/-

Rs.21,13,000/-

Rs.72,56,000/-

Rs.26,53,000/-

Rs.19,81,000/-

9,000/- to Rs. 91,80,000  
(Tentative Cost)

Remaining 90% should be paid

the time of registration

r HIG Type income should  
ome certificate and nativity

Chennai-600 040.

Engineer & Ado  
ar Division.

G ENGINEER,

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF M/s. SETHURAM SPINNERS**  
**PRIVATE LIMITED**

1	Name of corporate debtor	Sethuram Spinners Private Limited
2	Date of incorporation of corporate debtor	26/09/2000
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Chennai
4	4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TN2000PTC045811
5	Address of the registered office and principal office (if any) of corporate debtor	26D, Kuppusamy Raja street, Rajapalayam , Tamilnadu - 626 117
6	Insolvency commencement date in respect of corporate debtor	<b>28th February 2019</b> - As per NCLT order dt 26.2.2019 in CP/1340/IB/2018 (The date of receipt of email from registrar NCLT-Chennai bench)
7	Estimated date of closure of insolvency resolution process	<b>27th August 2019</b> (180 days from the receipt of email of the order)
8	Name and registration number of the insolvency professional acting as interim resolution professional	M Ramaswamy FCA., IBBI/IPA001/IP-P01432/2018 -2019/ 12238
9	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Ramaswamy and Associates</b> 320 Sri Muthu Plaza, 2nd Floor Above Danalaxmi Bank, Avinashi road, Tiruppur-641602 Email: ramsattirupur@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Ramaswamy and Associates</b> 320 Sri Muthu Plaza, 2nd Floor Above Danalaxmi Bank, Avinashi road, Tiruppur-641602 Ph: 9843330765 Email: ramsattirupur@gmail.com
11	Last date for submission of claims	<b>14.3.2019</b>
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not identified as on date
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not identified as on date
14	Relevant Forms and Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: Ramaswamy and Associates 320 Sri Muthu Plaza, 2nd Floor Above Danalaxmi Bank, Avinashi road, Tiruppur-641602

Notice is hereby given that the National company law Tribunal has ordered the commencement of a corporate in salolvency resolution process of the M/s. Sethuram Spinners Private Limited vide order No. CP/1340/IB/218 on 26.2.2019.

The creditors of M/s. Sethuram Spinners Private Limited, are hereby called upon to submit their claims with proof on or 14th March 2019 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date :2.3.2019

Place :Tirupur, Tamilnadu

**M.RAMASWAMY**

Insolvency Professional

RegNo. IBBI/IPA001/IP-P01432/2018-2019/12238

**idco**

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DEVELOPMENT CORPORATION**

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IDCO Towers, Janpath, Bhubaneswar - 751022

